## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.58/	-	For	Rule-6	Print Plus Pvt. Ltd. Vs Manipal
BB/ 2017		hearing	of IB	Technologies Ltd.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

6 Adv Akhil Garathy

Alv Alv. Sigdh

Vasuder

i/5 Adv.

Sivaramakishnen

Counsel for petitioner is presentHe has filed additional written arguments. He has also filed rulings. Heard him in part.

For continuation, list it on 09.02.2018. Counsel for respondent is present.

MEMBER (T)

MEMBER (J)